

Bail Application No. 03/2017
Md. Ibraj Alam v. State of Sikkim

BEFORE
BHASKAR RAJ PRADHAN, J

24.10.17 Present: Mr. Zangpo Sherpa, Advocate for Appellant.

Mr. S.K Chettri, Asst. Govt. Advocate, for the State-
Respondent.

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Learned Counsel for the Appellant seeks to withdraw
the Bail Application No.03/2017.

Dismissed as withdrawn.

Judge
24-10-2017

/avi **Index : Yes / No**
Internet : Yes / No